

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10465 of 2019 - DB

(Arising out of OIA-CCESA-AUDIT-SRT-VK-56-2018-19 dated 26/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Ags Transact Technologies Limited

Survey No 172/3 173/3 And 173/4 Part A Ground Floor
Behind Olive Health Care Athiyawad Dabhel
Daman, Gujarat

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Vapi

4th Floor...Adharsh Dham Building,
Opp. Town Police Station,
Vapi-Daman Road, Vapi
Vapi, Gujarat- 396191

.....Respondent

APPEARANCE:

Shri Mohit Raval & Shri Suyog Bhawe, Advocate for the Appellant
Shir P Ganesan, Superintendent (AR) & Shri Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 04.07.2024/26.09.2024
DATE OF DECISION: 16.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12174 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**